Ready made Garments, Hosiery, Tannery and Shoe manufacture, Woollen Carpets and Synthetic cattle feed has been suggested.

करों के कारण माल की बिकी में कमी

7234. श्री जगेक्वर यादवः क्या झौद्यो-गिक विकास, झान्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की रूपा करेंगे किः

(क) क्या यह सच है कि इस वर्ष बजट प्रस्ताव में जिस माल पर उत्पादन शुल्क बढ़ाया गया है उक्त माल की बिक्री में कमी हो गई है; ग्रौर

(ख) यदि हाँ, तो उक्त माल का व्यौरा क्या है ?

भौगोगिक विकास, ग्रान्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन प्रली भ्रहमद): (क) ग्रौर (ख). माल की बिकी पर उत्पादन शुल्क में वृद्धि ग्रयवा कमी करने से ही नहीं बल्कि बाजार में स्टाक की स्थिति, माँग का विशेष समय में श्रघिक होना तथा मूल्य स्तर श्रादि जैसे ग्रन्थ विशिष्ट कारणों से भी प्रभाव पड़ा है। ऐसा कोई ठोस साध्य नहीं है जिसमें किसी भी विशिष्ट माल की बिकी में उत्पादन कर बढा देने से ही कमी हई है।

INCREASE IN INCIDENCE OF IN-TERFERENCE OF RUNNING OF TRAINS AND TICKETLESS TRAVELLING BETWEEN DELHI AND REWARI

6235. Shri Ram Kishan Gupta : Will the Minister of Railways be pleased to state :

(a) whether there has been an alarming increase in the number of public interference in the running of train services and ticketless travelling between Delhi and Rewari ; and

(b) if so, steps proposed to be taken to stop such practices ? The Minister of Railways (Shri Nanda) : (a) No.

(b) Intensive checks are launched from time to time to keep the incidence of such interference and ticketless travel under check.

REACTION OF RAILWAY UNIONS TO THE INTRODUCTION OF COM-PUTERS AND AUTOMATION IN RAILWAY OFFICES

6236. Shri M. S. Murti : Will the Minister of Railways be pleased to state :

(a) whether the introduction of computers and automation in the Railway Offices has been done in consultation with the recognised unions;

(b) if so, whether both the Railway unions agreed to this introduction ; and

(c) if not, what was their reaction to it ?

The Minister of Railways (Shri Nanda) : (a) Yes.

(b) and (c). The All India Railwaymen's Federation was opposed to the introduction of automation. The National Federation of Indian Railwaymen however, reserved their views.

FUNDS FOR TRIBAL DEVELOPMENT BLOCKS

6237. Shri Z. M. Kahandole : Will the Minister of Law and Social Welfare be pleased to state :

 (a) whether it is a fact that Government have no funds to spend in the tribal development blocks;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government to improve the situation ?

The Minister of State in the Ministry of Law and in the Department of Social Welfare (Dr. Shrimati Phulrenu Guha) : (a) to (c). Financial allocations in accordance with the schematic pattern have been made.